

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2309**

TO BE ANSWERED ON THE 9TH AUGUST, 2023/ SRAVANA 18, 1945 (SAKA)

FORENSIC SCIENCE LABORATORIES

2309. SHRI S NIRANJAN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the list of fully functional forensic science laboratories, State-wise;**
- (b) the details of functional forensic science laboratories that have been accredited by National Accreditation Board for Testing and Calibration Laboratories (NABL); and**
- (c) the steps taken by Central Government to increase NABL accreditation amongst Forensic Science laboratories?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) There are 7 Central Forensic Science Laboratories in the country located in Chandigarh, Delhi, Kolkata, Guwahati, Bhopal, Pune, and Hyderabad. The State-wise list of Forensic Science Laboratories in the country may be seen at Annexure.

(b) and (c) The Government is focused on strengthening the capacities for investigation and prosecution, including the eco-system for forensic sciences in the country. The process of strengthening of forensic facilities in the country is an ongoing and continuous process which is dependent on gap-analysis and demand assessment. "Police" and "Public Order" are

State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation, prosecution of crime and criminals, and related forensic science facilities, are with the State/Union Territory concerned. However, the Ministry of Home Affairs has taken several steps for strengthening of forensic capacities in the country. The Directorate of Forensic Science Services under the Ministry of Home Affairs, to ensure quality and standardization in forensic examination in the Forensic Science Laboratories (FSLs) in the country, has issued Quality Manuals for accreditation of laboratories as per NABL standards (ISO 17025); Working Procedure Manuals in various disciplines of Forensic Sciences; Guidelines for collection, preservation & transportation of forensic evidence in sexual assault cases for Investigation Officers and medical Officers; a Standard list of Equipment for establishing/upgrading of Forensic Sciences Laboratories; and Standard Operating Procedures for Crime Scene Investigation apart from providing technical support to FSLs for obtaining NABL Accreditation.

The Central Forensic Science Laboratories located at Chandigarh, Delhi, Hyderabad, and Pune have been accredited by National Accreditation Board for Testing and Calibration Laboratories (NABL). The data regarding NABL accreditation of Forensic Science Laboratories in States / Union Territories is not maintained centrally.

State-wise list of Forensic Science Laboratories in the country

AS ON 01.01.2022

States / UTs	No. of State FSLs	No. of Regional FSLs
Andhra Pradesh	1	5
Arunachal Pradesh	1	0
Assam	1	5
Bihar	1	2
Chhattisgarh	1	3
Goa	1	0
Gujarat	1	6
Haryana	1	4
Himachal Pradesh	1	2
Jharkhand	1	0
Karnataka	1	7
Kerala	1	3
Madhya Pradesh	1	4
Maharashtra	1	13
Manipur	1	0
Meghalaya	1	0
Mizoram	1	0
Nagaland	1	0
Odisha	1	3
Punjab	1	3
Rajasthan	1	6
Sikkim	1	0
Tamil Nadu	1	10
Telangana	1	4
Tripura	1	0
Uttar Pradesh	1	12
Uttarakhand	1	1
West Bengal	1	2
A&N Islands	1	1
Delhi	1	1
J&K	1	9
Puducherry	1	0
Total	32	106

(Source: Data on Police Organization Report, 2022)